

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1874**  
ANSWERED ON 17.03.2025

**PM'S 15 POINTS PROGRAMME FOR MINORITIES**

1874. SMT. REKHA SHARMA:

SHRI BABURAM NISHAD:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the specific schemes or benefits included under PM's 15 points programme for minorities for education and employment;
- (b) the manner in which the programme is monitored and evaluated at the National and State levels to make it successful;
- (c) the steps taken to improve access to housing, healthcare and infrastructure for minorities under this initiative;
- (d) whether there are any upcoming modifications or expansions planned for the programme; and
- (e) if so, the details thereof?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) to (c): The Prime Minister's New 15 Point Programme for welfare of Minorities is implemented by Ministry of Minority Affairs since its launch in the year 2006. It is an overarching programme which covers various schemes/initiatives of the participating Ministries/Departments with an aim to ensure that the underprivileged and weaker sections of six centrally notified minority communities have equal opportunities for availing the various Government welfare Schemes and contribute to the overall socio-economic development of the Country.

The schemes of the Ministry of Minority Affairs covered under the 15 Point Programme are exclusively meant for notified minorities. Further, 15% of the outlays and targets, to the extent possible, of schemes/ initiatives implemented by other participating Ministries/ Departments are earmarked for notified minorities. The schemes of Ministry of Minority Affairs and other participating Ministries included in the Programme, including schemes for education and employment, are as under:

- i. Pre-Matric Scholarship Scheme (Ministry of Minority Affairs)
- ii. Post-Matric Scholarship Scheme (Ministry of Minority Affairs)
- iii. Merit-cum- Means based Scholarship Scheme (Ministry of Minority Affairs)

- iv. National Minorities Development Finance Corporation (NMDFC) Loan Schemes
- v. Samagra Shiksha Abhiyaan (M/o Education)
- vi. Deen Dayal Antyodaya Yojana (DAY-NRLM) (M/o Rural Development)
- vii. Deen Dayal Upadhyay Gramin Kaushal Yojana (M/o Rural Development)
- viii. Pradhan Mantri Awaas Yojana (M/o Rural Development)
- ix. Deen Dayal Antyodaya Yojana -National Urban Livelihoods Mission (M/o Housing & Urban Affairs)
- x. Priority Sector Lending by Banks (Department of Financial Services)
- xi. Pradhan Mantri Mudra Yojana (Department of Financial Services)
- xii. POSHAN Abhiyaan (Ministry of Women & Child Development)
- xiii. National Health Mission (Department of Health & Family Welfare)
- xiv. Ayushman Bharat (Department of Health & Family Welfare)
- xv. National Rural Drinking Water Programme (Jal Jeevan Mission), (Department of Drinking Water & Sanitation)

The schemes included in the 15 Point Programme are monitored at various levels by the participating ministries and Ministry of Minority Affairs in its role as the nodal Ministry, coordinates the implementation of relevant schemes of other Ministries/Departments under the Programme to facilitate the achievement of saturation levels. Under the saturation approach of Government many of the components have achieved mainstreaming. Furthermore, consistent efforts are being made to improve the full delivery of benefits in the various relevant schemes for minority communities.

(d) and (e): No such modifications are proposed at present.

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